

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 271 of 2015 & IA No. 438 of 2015

Dated: 3rd March, 2016

In the matter of:-

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant (s)

Versus

M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

COURT MASTER